

**Central Administrative Tribunal
Principal Bench**

OA No.1513/2018

New Delhi, this the 5th day of August, 2019

**Hon'ble Mr. Justice L. Narasimha Reddy, Chairman
Hon'ble Mr. Mohd. Jamshed, Member (A)**

1. Jeet Singh, Age 33 years, Group 'A',
S/o S.P. Singh,
R/o Dhanasiriya, Rajgarh, Mirzapur.
2. Kannan P., Age 38 years, Group 'A'
S/o S. Palaniraj,
R/o 10-5-3, Prumal Kovil Street,
Kuchanur Post, Theni.
3. Y.Madhava Reddy, Age 32 years, Group 'A',
S/o Y. Madduleti Reddy,
R/o 3rd Floor, Srisairamtowers,
Behind S.B.I. (Yousuf Guda Branch),
Amerpreet, Hyderabad, Telangana.

...Applicants

(By Advocate : Ms. Dinanda)

Versus

1. Union of India,
Through Secretary,
Ministry of Personnel, Public Grievances
And Pensions, North Block, Central Secretariat,
New Delhi, Delhi-110001.
2. Union Public Services Commission,
Through its Secretary, Dholpur House,
Shahjahan Road, New Delhi.

...Respondents

(By Advocate : Shri J.P.Tiwari)

ORDER (ORAL)

Justice L. Narasimha Reddy, Chairman :-

Ms. Dinanda, learned counsel for applicants, on instructions submits that the applicants do not intend to press the OA since it has become infructuous and

accordingly, seeks permission of the Tribunal to withdraw the same. Permission is accorded. Accordingly, the OA is dismissed as withdrawn.

There shall be no order as to costs.

(Mohd. Jamshed)
Member (A)

(Justice L. Narasimha Reddy)
Chairman

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